

**HIGH COURT OF JAMMU AND KASHMIR**  
**(OFFICE OF THE REGISTRAR GENERAL AT SRINAGAR)**

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**NOTIFICATION**

No: 971 Dated: 23/10/2018

It is hereby notified for information of all the concerned that 5<sup>th</sup> of November, 2018 (Monday) is declared as non-sitting day for both Wings of the High Court of Jammu & Kashmir.

It is further ordered that the cases fixed on 5<sup>th</sup> November, 2018 shall be taken up/listed on the respective next working days in both the Wings of the High Court .

**By Order.**

(Sanjay Dhar)  
Registrar General

No: 42264-85/RR Dated: 23/10/2018

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Srinagar for information of Hon'ble the Chief Justice.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
....for information of their Lordships.
3. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs, Civil Secretariat Srinagar.
4. Registrar vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar.
6. Director, J&K State Judicial Academy, Mominabad Srinagar.
7. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
8. President, Bar Association, Jammu/Srinagar.  
.....for information.
9. CPC, e-Courts, High Court of J&K, Srinagar with the request to upload the same on the official website of J&K, High Court for information of all concerned.
10. Manager, Govt. Press, Srinagar.
11. Order file.

Registrar General